

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

25.4.2011

CP 26/2010 (OA 526/2009)

Mr.C.B.Sharma, counsel for applicant/petitioner.

The applicant/petitioner has filed this Contempt Petition for non-compliance of the interim order dated 30.11.2009 (Ann.CP/1), passed by this Tribunal in OA 526/2009, and praying for initiation of contempt proceedings against the non-petitioners and to penalize them in the interest of justice.

Perusal of order dated 28.5.2010 (Ann.CP/2) reveals that the interim order dated 30.11.2009 has been merged in the said order dated 28.5.2011 and we find no merit in this Contempt Petition as no specific direction issued by this Tribunal is required to be complied with by the respondents/non-petitioners..

Consequently, this Contempt Petition stands dismissed without issuing notices to the respondents.

Anil Kumar

(Anil Kumar)
Member (A)

K.S.Rathore

(Justice K.S.Rathore)
Member (J)

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*copy given vide
No. 548
27/4/11*